

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO. 277/2009 with I..A.No. 64/2009

Sub: Grant of regulatory approval and other relief for execution of evacuation system of Punatsangchi-I projects of Bhutan

Date of hearing : 7.1.2010

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner : Power Grid Corporation of India Ltd., Gurgaon

Respondents : Himachal Pradesh State Electricity Board, Shimla & Others

Parties present : Shri Y.K.Sehgal, PGCIL
Shri Pankaj Kumar, PGCIL
Shri U.K.Tyagi, PGCIL
Shri Prashant Sharma, PGCIL
Shri Avinash M. Pavgi, PGCIL

Through this petition, the petitioner, Power Grid Corporation of India Limited has sought regulatory approval and other relief for execution of evacuation system of Punatsangchi-I projects of Bhutan.

2. The petitioner has also filed Interlocutory application praying for an urgent order permitting it to go ahead with the execution.
3. Heard representative of petitioner on admission.
5. Commission directed to admit the petition.
6. Accordingly, the respondents were allowed to file their reply by 29.1.2010 with an advance copy to the petitioner, who may file its rejoinder, if any, by 18.2.1010.
7. The petition shall be re-notified on 23.2.2010.

Sd/-
(T. Rout)
Joint Chief (Law)